Annexure – 6

Name of the corporate debtor: GRD Trucks Private Limited; Date of commencement of Liquidation: 12.10.2023 List of Stakeholders as on: 19.03.2024

List of operational creditors (Employees)

(Amount in₹)

S.No.	Name of authorised representative, if any	Name of emplo yee	Identificati on No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verificatio n	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related Party?	% of voting share in CoC, if applicable					
						NIL								